#### TAWA PROJECT

- \*522. SHRI G. K. KAPOOR: Wil. the Minister of IRRIGATION AND POWEI be pleased to state:
- (a) whether it is a fact that worl on the Tawa Project has been stopped half-way;
  - (b) if so, the reasons therefor; and
  - (c) when it is likely to be completed?]

सिवाई तथा विद्युत् मंत्री (डा० के ० एल० राव) : (क) और (ख) कार्य १६६० में आरम्भ किया गया था, परन्तु धन की कमी से वह १६६३ में धीमा पड़ गया। चालू वर्ष के लिये एक करोड़ रुपये की आविद्धित राशि से कार्य की गति में वृद्धि आ जाएगी।

(ग) यदि चतुर्थं योजना में पर्याप्त निधि उपलब्ध हो गई, परियोजना चतुर्थं योजना के अन्त तक काफी हद तक पूर्ण हो जाएगी।

ttTHE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) and (b) The work was started in 1960 but was slowed down in 1963 due to paucity of funds. With the increased provision of Rs. one crore for the current year, the pace of work will be increased.

(c) Provide^! adequate fulnds are available in Fourth Plan, the Project will be substantially completed towards the end of Fourth Plan.]

#### APPLICATIONS RECEIVED FROM JAMMU AND KASHMIR STATE UNDER 'OWN YOUR HOUSE SCHEME'

- ♦523. SHRI OM MEHTA: Will the Minister of FINANCE be pleased to state:
- (a) the number of applications so far received by the Life Insurance Corporation from the Jammu and Kashmir State under 'Own Your House Scheme'; and
- (b) the amount and number of persons in whose favour the loan has been sanctioned?
  - tt ] English translation.

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) 58 (up to 31st August, 1964).

(b) A sum of Rs. 68,500 has been sanctioned to five applicants.

# HOSTEL FOR EXTERNAL AFFAIRS MINISTRY

- \*524. SHRI MULKA GOVINDA REDDY; Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) whether the construction of a Hostel for the Ministry of External Affairs has been completed;
- (b) if so, when it will be ready for occupation; and
- (c) if not, what are the reasons for the delay?

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): (a) to (c) The Hostel comprises of three blocks. Two blocks are nearing completion and the third one will take another six months to be completed.

### M. P.s' HOUSES ON DR. RAJENDRA PRASAD ROAD, NEW DELHI

- \*525. COL. B. H. ZAIDI: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) whether it is a fact that all the houses meant for Members of Parliament on Dr. Rajendra Prasad Road, New Delhi have to undergo heavy special repairs and are to be provided with new roofs, plaster, etc.;
- (b) if so, when were these houses built and why it has become necessary to undertake such heavy repairs; and
- (c) what would be the expected life of these houses after the special repairs have been carried out?

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): (a) to (c) The houses on Dr. Rajendra Prasad Road were built in 1923-24 with jack-arch roofs and

without damp-proof course. With the passage of time, the arches have deteriorated and the rise of subsoil water has affected the floors and wall plaster. Heavy special repairs by way of replacement of roofs, floors and wall plaster and provision of damp-proof course are, therefore, necessary. After these repairs and with normal maintenance, the bouses are expected to last another 25 to 30 years.

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## चोरी छिपे लाया गया सोना

\*४२६. श्री राम सहाय: क्या वित्त मंत्री १६ सितम्बर, १९६४ को राज्य सभा में तारांकित प्रश्न संख्या ७६ के दिये गये उत्तर को देखेंगे ग्रौर यह बताने की क्रपा करेंगे कि :

- (क) जनवरी से जुलाई, 98६४ तक जो सोना पकड़ा गया था किन्तू जब्त नहीं किया गया था उसके शेष भाग का क्या हुआ ; ग्रीर
- (ख) पकड़े गये सोने में से कितना सोना मालिकों को लौटाया गया ?

#### t [SMUGGLED GOLD

- \*526. SHRI RAM SAHAI: Will the Minister of FINANCE be pleased to refer to the answer given to Starred Question No. 76 in the Rajya Sabha on the 16th September, 1964 and state:
- (a) what happened to the remaining part of the gold which was seized from January to July, 1964 but was not confiscated; and
- (b) how much gold was returned to the owners out of the seized gold?!

योजना मंत्री (श्री बी० ग्रार० भगत): (क) सोने के बाकी भाग के सम्बन्ध में जांच-पड़ताल ग्रीर फैसला करने का काम

विभिन्न दौरों में चल रहा है, जिसमें ग्रदालती कार्रवाई भी शामिल है।

to Questions

(ख) सूचना इकट्ठी की जा रही है श्रीर उसे सभा की मेज पर रख दिया जायेगा ।

t[THE MINISTER OF PLANNING (SHRI B. R. BHAGAT); (a) The remaining part of the gold is under different stages of investigation and adjudication, including proceedings in courts of law.

(b) Information is being collected and will be laid on the Table of the Sabha.]

### SMUGGLERS IN GURDWARA DARBAR SAHIB, AMRITSAR

- \*527. SHRI U. S. DUGAL: Will the Minister of FINANCE be pleased to state:
- (a) whether some allegations have been made by Master Tara Singh about the existence of smugglers in Gurdwara Darbar Sahib, Amritsar;
- (b) if so, whether Government have made enquiries in the matter; and
- (c) if the reply to part (b) above be in the affirmative, what is the result of the enquiries and what steps Government propose to take to prevent the misuse of the Gurdwara?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) In certain public meetings in the month of August, 1964, speakers belonging to Master Tara Singh's group are reported to have made certain allegations that the Sant Group was using the gurdwaras for harbouring smugglers and bad characters. No formal letter making such allegations has been received by the Government from Master Tara Singh.

translation.